

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE AT CHENNAI.**

Original Application No.68 of 2016

Mr. P.S. Ramulu

...Applicant

Vs

**The State of Tamil Nadu ,
Chennai & others**

...Respondents

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**Filed by
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**JOINT COMMITTEE REPORT AS PER THE HON'BLE NATIONAL GREEN
TRIBUNAL (SZ), CHENNAI ORDER DATED 23/02/2021 IN O.A.NO.68
OF 2016.**

Submitted to

**Hon'ble National Green Tribunal (SZ)
Chennai**

April, 2021

1. PREAMBLE

It is respectfully submitted that the 10th respondent unit, one of wet unit M/s Quality Glue Factory is located in S.F No. 254/2A & 2B, 255/2 & 255/1B2 and 256 of Paloor Village, Pernambut Taluk (formerly Gudiyatham Taluk), Vellore District and Manufacturing Glue from unwashed/washed animal skin cuttings. This is an existing small scale unit functioning since May 1991 Consent was issued to the unit manufacturing of 90 T/M glue from unwashed/washed animal skin cuttings and for generation of 67 KLD of trade effluent vide Board's Proceeding dated No.F.0633VBD/RS/DEE/TNPCB/VBD/W&A/2016 Dt. 13.08.2016 with validity up to 30.06.2020 for generation of 67 KLD of trade effluent as follows,

Trade Effluent I (Liming & De liming Process)	40 KLD	Recycling in the process directly.
Trade effluent II (Condensate from Evaporator)	20.250 KLD	Recycling
Trade effluent III (Rejects from Evaporator)	6.75 KLD	Solar evaporation pans.

And another dry unit in the same premises of M/s Quality Glue Factory – Unit - B , S.F No. 254/2A2, 2B, 255/2, 256, Paloor Village , Pernambut Taluk (Formerly Guidyatham Taluk), Vellore District for the manufacturing of Glue Powder - 2000 Kgs./Day and issued consent vide Proc. No. F.0967VBD/OS/DEE/TNPCB/VBD/W&A/2017 Dt. 02.04.2017 with validity up to 31.03.2025.

The Applicant Thiru.P.S.Ramulu, Kothur Village, Pernambut Taluk, Vellore District has filed an application before the Hon'ble National Green Tribunal (SZ) in application No.68 of 2016 with a prayer to

- ii) Direct the respondents 1 to 9 to restrain the tenth respondent industry M/s. Quality Glue factory from carrying on the Glue manufacturing activity at Paloor Village, Kothur Post, Gudiyatham Taluk and Vellore District.
- iii) Direct the respondents 1 to 6 to carry out the remedial activities for restoration of ecology in villages Paloor, Machampattu and Kothur.

iv) Issue closure order to the tenth respondent industry.

v) Pass other just and necessary orders as may be deemed fit and proper in the circumstances of the case and render justice”.

On hearing of the case, the Hon'ble NGT in its order dated:03.03.2020 has directed to appoint a joint committee comprising of Senior Officer of Central Pollution Control Board (CPCB), Regional Office, Chennai, Tamil Nadu Pollution Control Board (TNPCB), Officer from the Central Ground Water Board and Chief Engineer, State Ground and Surface Water Resources Data Centre to inspect the area in question and ascertain the manner in which the tenth respondent unit is functioning and whether it is complying with the condition imposed in the consent order and whether the water quantity that has been used by them has been properly accounted for and whether they are fully complying with the ZLD norms as directed to be maintained in the consent order. The source of water, the nature of the area as to whether it is an "Over Exploited Area" with critical water scarcity, the TDS level in and around the industry and the controlled areas, to find out whether there was any effect on the ground water TDS level on account of the function of the tenth respondent unit and if the general condition of the TDS is more in that area, the source of the same and the remedial measures by which the same can be solved and if there is any violation found, then what is the action taken by them in this regard including imposition of environmental compensation and submit a detailed comprehensive report to this Tribunal within a period of two months. Tamil Nadu Pollution Control Board (TNPCB) will be the nodal agency for co-ordination and for providing all necessary logistics for this purpose. Based on the above NGT order, the TNPCB has nominated the JCEE(M),TNPCB, Vellore as a member of joint Committee and nodal officer on behalf of TNPC Board vide Bd's Proc. dated 12.06.2020

As per the above said direction of the Hon'ble National Green Tribunal, the Joint Committee filed its first joint committee interim inspection report on 04.09.2020.

2 Order of the Hon'ble Tribunal dated 17.09.2020

Based on that Hon'ble National Green Tribunal order dated.17.09.2020, has directed that

- i) It was mentioned in the report that in order to ascertain the reason for higher values of TDS in the ground water and to identify any impact of groundwater due to operation of the industry, Hydro Geological study has to be conducted by reputed agencies like Central Ground Water Board, SERC, Chennai or NGRI, Hyderabad or any other agency and also recommended that the Tamil Nadu Pollution Control Board can utilise the environmental compensation fund for conducting the study and ultimately if it found that it was due to the operation of this unit, then the amount can be recovered from them.
- ii) Instead of that, we feel that the Central Ground Water Authority (CGWA) themselves can conduct the study through their Scientists, and help the committee to assess the environmental compensation and also ascertain the reason for the high TDS found in that area.
- iii) They can also identify the reason as well as sources for the presence of high TDS in that area and identify the units which are responsible for the same and suggest the remedial measures for rectifying the same and while imposing the environmental compensation after identifying the unit responsible, they can also consider the question of including the expenses incurred for conducting the study to be recovered from such persons based on the contribution made by them for such pollution.
- iv) The committee is directed to submit a further report in this regard in view of the above observation made.
- v) The committee is directed to submit the report to this Tribunal on or before 24.11.2020 by e-filing along with necessary hard copies as per rules.

3. Study conducted by the Central Ground Water Authority on November 2020.

As per the Hon'ble NGT order dt 17.09.2020, the Central Ground Water Authority (CGWA) has carried out hydrogeological investigation with sample collection to identify the reason for presence of high Total Dissolved Solids (TDS) in and around the unit of M/s. Quality Glue Factory at Paloor Village, Pernampet Taluk (formerly Gudiyatham Taluk), Vellore District, between 19th and 20th of November 2020 in the

presence of TNPCB officials and submitted report to the Hon'ble NGT and requested to the Hon'ble tribunal for extending time up to June 2021 to complete the field study and submit final report on presence of high TDS in and around the unit of M/s Quality Glue at Paloor village , Pernambut Taluk (formerly Gudiyatham Taluk), Vellore District vide committee report Dt. 23.11.2020 and salient gists of field study were also mentioned in the status report as follows

The salient gists of field study are as follows:

1. Major Rivers flowing in the area are Malattar and Geddar, which originates in from Andra Pradesh. 29 numbers of water samples were collected in upstream and downstream sides of Mallattar and Geddar Rivers covering the area of M/s. Quality Glue Factory at Paloor village.
2. The water samples are being analyzed for major cations and anions which are the major constituents contributing to the TDS.
3. The study area underlined by hard rock composed of granitic and granitic gneiss and overlain by River alluvium.
4. Presently water is flowing in the River Malattar and Geddar and groundwater recharge due to rainfall has been observed during the field study. This field season is presumed as monsoon season.
5. During monsoon, normally the groundwater quality improves due to rainfall recharge. It may not reflect the actual water quality conditions of the area.
6. To get a clear picture of the groundwater quality in the area, it is proposed to conduct hydrogeological studies and groundwater sampling during the post monsoon and pre-monsoon periods also i.e. during January 2021 and May 2021 respectively.

4. Order of the Hon'ble Tribunal dated 17.12.2020:

The Hon'ble NGT vide its order dt.17.12.2020 as directed the following,

- i) As per order dated 17.09.2020, this Tribunal had considered the earlier report submitted by the Joint Committee and thereafter, directed the committee to conduct further inspection and take

samples to ascertain the sources and reasons for the presence of high level TDS in that area and also suggest the methods by which this can be resolved and posted the case to 24.11.2020 for that purpose and on 24.11.2020, it was adjourned to 17.12.2020 notification.

- ii) We have received an interim report submitted by the committee which was received on 16.12.2020 wherein, they have mentioned that the water sampling will have to be done during monsoon, post-monsoon and also during pre-monsoon season for the purpose of ascertaining the real nature of the water and the source of high level TDS as directed by this Tribunal.
- iv) The learned counsel appearing for the applicant submitted that inspection was conducted at the time when the factory was not functioning, during Covid-19 lockdown period and a direction may be given to the committee to inspect the area again and collect the water samples so as to ascertain the present status of the water quality in that area.
- v) The committee itself has opined that the water samples will have to be collected for both the seasons namely, pre-monsoon and post-monsoon. The apprehension of the applicant that the water samples will not be taken again is without any basis, as they will have to collect the water samples for the purpose of ascertaining the real nature of water quality and the source of high level TDS be found in that area, as observed by the committee members in the report referred to above.
- vi) The committee wanted time up to June-2021 for submitting the final report. The monsoon will be over by December-2020 and the test can be conducted during January-2021 and the report can be filed by February-2021 by the committee.
- vii) So considering the circumstances, we feel that time can be granted till 23.02.2021 for the committee to submit the report by e-filing in the form Searchable PDF/OCR Support PDF and in the form of Image PDF along with necessary hardcopies to be produced as per Rules.

As per the Hon'ble NGT order, further the Central Ground Water Board (CGWB) has collected the Ground Water Samples at different locations of 33 Nos. in and around the complaint unit of M/s. Quality

Glue Factory at Paloor village area on 6th February 2021 in the presence of TNPCB officials and the water samples were analyzed in NABL accredited Laboratory M/s G - Lens Innovation Pvt. Ltd. Arumbakkam, Chennai. The report of analysis received from the lab were submitted to Central Ground Water Board (CGWB), Chennai so as to get the interpretation/inferences and recommendations based on the report of analysis of water samples in perspective of Central Ground Water Board (CGWB) .

9. The Central Ground Water Board (CGWB) vide their e-mail letter Dt. 21.02.2021 has stated and informed the following;

- i) ***“Interpretation of analytical results and report writing underway. The final report will be submitted to you (TNPCB) through Regional Director, CGWB within a week (i.e on or before 03.03.2021) for further needful action ”.*** (The copy of the letter is submitted vide Annexure. I)

5. Submission for extension of time:

Based on the above, a report was submitted for Extension of time period upto 30.04.2021 to to ensure the following further works and inspections as given below for the complaint filed by the petitioner, finalise the report and submit to the Hon'ble NGT,

- Interpretation of analytical results and reports are still awaited from Central Ground Water Board (CGWB).
- To inspect the complaint area again by the joint committee based on analytical results and reports to be given by Central Ground Water Board (CGWB) as per the Hon'ble NGT order Dt. 17.12.2020.
- Based on the further inspection by the joint committee the Environmental Compensation (EC) if any against the above unit of M/s. Quality Glue Factory to be assessed by the joint committee.

6. Order of the Hon'ble Tribunal dated 23.02.2021:

The Hon'ble NGT vide its order dt.23.12.2020 as directed the following,

1. It is seen from the report that unless the water analysis is done during two seasons namely, post monsoon and pre monsoon, they may not be able to identify the real picture and submit a report to this Tribunal as directed.
2. It is also mentioned in the report that though they wanted time upto June-2021 for submitting the report to this Tribunal as this Tribunal directed them to conduct the inspection during January 2021 and submit the report by February 2021, they have taken the water samples on 06.02.2021 from 33 locations and it was sent for analysis to the Central Ground Water Board (CGWB) and report is awaited. So, they wanted time till 30.04.2021 for the purpose of filing the report.
3. Considering the circumstances, we feel that some more time can be granted to them to submit the report as directed earlier. They are directed to submit the report to this Tribunal on or before 04.05.2021.

7. Joint Inspection of the Committee members:

The joint committee members team comprising of Joint Chief Environmental Engineer (M), TNPCB, Vellore, Scientist - D, CPCB, Regional Directorate, Chennai Central Pollution Control Board (CPCB), Scientist - B, Central Ground Water Board, SECR, Chennai, Executive Engineer, Ground Water Division, Vellore have inspected the unit of M/s Quality Glue Factory at Paloor Village, Pernampet Taluk (formerly Gudiyatham Taluk), Vellore District on 08.04.2021. During inspection, the unit was found under operation and the following observations were made,

- a) The raw material such as Skin/Hide Trimmings are acid soaked for 8 hours ,then Neutralized , Extraction of glue in a cooking vessel , filtered extracts of glue are concentrated in three stage Evaporator, Dried by means of drum dryer from liquid to powder flakes, pulverized and packed.
- b) The trade effluent generation from the soaking, liming and neutralization process. Earlier, the effluent was treated in the old ETP system with primary, secondary treatment system. The treated effluent is evaporated through 3 stage evaporator followed by centrifuge. The condensate from the evaporator is recycled back in the process. The salt generated from the centrifuge is packed and stored in the yard.

- c) Presently, the unit has installed new ETP system having capacity to treat 100 KLD of trade effluent which consists of collection tank with coarse bubble diffusers for aeration, Flash mixers/agitator, Primary Settling Tank-1 & 2, HUASBR tank-1 & 2, Suspended Media and Tube deck media followed by Aeration tank with fine bubble membrane diffusers. Then the effluent is passed through secondary clarifier followed by tertiary treatment system to remove hardness.
- d) The tertiary treated effluent is sent to the RO 1 & 2. The reject generated from RO stage-2 is evaporated through 4- Stage MEE followed by rotary drum dryer and the salts are recovered and stored in storage yard. The RO Permeate and MEE condensate are recycled back to the process.
- e) The unit has commissioned its operation of RO system with RO stage I & II on 02.04.2021
- f) During inspection, the unit has reported vide in its letter dated 08.04.2021 that it has submitted application to the Chief Engineer, State Ground & Surface water Resources Data Centre, Public Works Department, Chennai on 23.09.2020 and requested for the NOC to draw ground water. In a reply to that, the Chief Engineer, State Ground & Surface water Resources Data Centre, Public Works Department, Chennai in his letter dated 25.09.2020 has returned the application stating that the site falls under overexploited firka as per G.O.(Ms) No 161 Public Works Department dated 23.10.2019, since the drawl and transportation of ground water for water based industries located in Overexploited and Critical firka comes under non permissible area (Copy Enclosed).
- g) The compliance of conditions issued in the latest renewal consent vide Proc dated 13/08/2016 under water and Air Acts and as per the observations during inspection on 08.04.2021 are as follows,

Under Water Act:

SL.No	Conditions	Status of Compliance
1)	The unit shall ensure that the pretreatment, primary and secondary treatment	Complied with. The unit is operating the ETP with primary, secondary and

	system and MEE are operated efficiently and continuously	tertiary treatment system, RO system followed by MEE & Rotary Drum Dryer.
2)	The unit shall operate & maintain the solar evaporation pans for efficient evaporation of the MEE rejects and shall ensure that no overflow/seepage/percolation to nearby land/water source owned by private/public at any point of time.	The unit has installed with new RO System. The RO Reject is evaporated through MEE followed by rotary drum dryer. There was no overflow/seepage/percolation to nearby land/water source owned by private/public found during inspection
3)	The unit shall ensure that the 40 KLD of liming & de liming effluent is completely reused in the process directly as reported through EMFM provided and to maintain log book for the same to furnish the monthly report to the Board	Presently, the unit is not carrying out liming & deliming process. Instead, the RO permeate & MEE condensate are recycled in the process.
4)	The unit shall ensure zero liquid discharge of effluent thereby no discharge of untreated/treated effluent/hazardous waste on land or into any water bodies either inside or outside the premises at any point of time	Complied with. The unit has ensured and provided with the Zero Liquid Discharge of effluent thereby no discharge of untreated/treated effluent/hazardous waste on land or into any water bodies either inside or outside the premises at any point of time
5)	The unit shall provide, operate and maintain the EMFMs and maintain log books for the same to furnish the monthly report to the Board	The unit has provided EMFM at ETP Inlet, RO Feed I, RO Permeate I, RO Reject I, RO Feed II, RO Permeate II, RO Reject II, MEE Feed & MEE Concentrate and instructed to furnish the logbook for maintaining the EMFM to the

		Board periodically.
6)	The unit shall periodically collect & store the salt residues generated from the SEP's in a roofed shed within the unit premises and maintain log book for the same	At present, the RO Reject is evaporated through MEE followed by Rotary Drum Dryer. The salt generated is collected and stored within the premises. Hence, the Solar Evaporation pan is not in operable condition at present.
7)	The unit shall ensure that the adequate safety precautions are being followed and any fatality/unpleasant incident are sole responsibility of the unit.	Assured to comply with
8)	The unit shall comply with any order that may be passed by the Hon'ble NGT No: 68/2016 (SZ), Chennai from time to time.	Assured to comply with

Under Air Act:

SL.No	Conditions	Status of Compliance
1)	The unit shall operate and maintain the Air Pollution Control measures provided efficiently and continuously so as to satisfy the National Ambient Air Quality / Emission standards prescribed by the Board.	Complied with. The unit has operates and maintains the Air Pollution Control measures provided such as Bag filter & Dust collector for pulverizing section and stack for Boiler and DG set .
2)	The unit shall comply with any order that may be passed by the Hon'ble NGT No: 68/2016 (SZ), Chennai from time to time.	Assured to comply with

8. Study and report by the Central Ground Water Authority:

a) Introduction

The Hon'ble National Green Tribunal in its order dated.17.09.2020 in O.A. No, 68/2006, has directed that "*The Central Ground Water Authority (CGWA) themselves can conduct the study through their Scientists, and **help the committee to identify the reason as well as sources for the presence of high TDS in that area** and identify the units which are responsible for the same and suggest the remedial measures for rectifying the same and also to assess and impose the environmental compensation to pollutant".*

Accordingly, the Central Ground Water Authority (CGWA) has carried out hydrogeological investigation to identify the reason for presence of high Total Dissolved Solids (TDS) in and around the unit of M/s. Quality Glue Factory at Paloor Village, Pernambut Taluk, Vellore District, between 19th & 20th of November 2020 and also during 6th of February 2021 in the presence of TNPCB officials. The sealed groundwater samples were handed over to TNPCB for analysis by M/s. Glens Innovations Labs Pvt Ltd, Chennai, NABL Accredited laboratory for analysis for the parameters specified by Central Ground Water Board. Based on the analytical results provided by TNPCB, this report has been prepared.

b) Hydrogeological conditions in and around M/s Quality Glue Industry:

In order to fulfill the Term of Reference (ToR) set by Hon'ble NGT court, a detailed field study has been carried out. During the field study measuring of ground water levels and groundwater sampling was carried out. i.e. during November 2020 and February 2021. Total of 29 numbers of bore wells/dug well established for groundwater level measurements and collection of groundwater samples during November 2020. Similarly, 33 numbers of bore wells/dug wells were established for groundwater level measurements and collection of groundwater samples during February 2021. The water samples were analyzed for major Cations and Anions, which are the major constituents contributing to the TDS.

Major towns falling in the study area are Pernambut and Umarabad. The location of M/s. Quality Glue Factory is indicated as QGF in study area

map. Major Rivers flowing in the area are Mallattar which originates from Andhra Pradesh and Geddar River confluences with Malattar River near Onankuttai village. Considerable water flow was noticed during monsoon season and very lean flow was noticed during February 2021 in the River Malattar and Geddar. The groundwater recharge due to rainfall has been observed during the field study. Map depicting sample collection locations of the study area is given in **Figure - 1**.

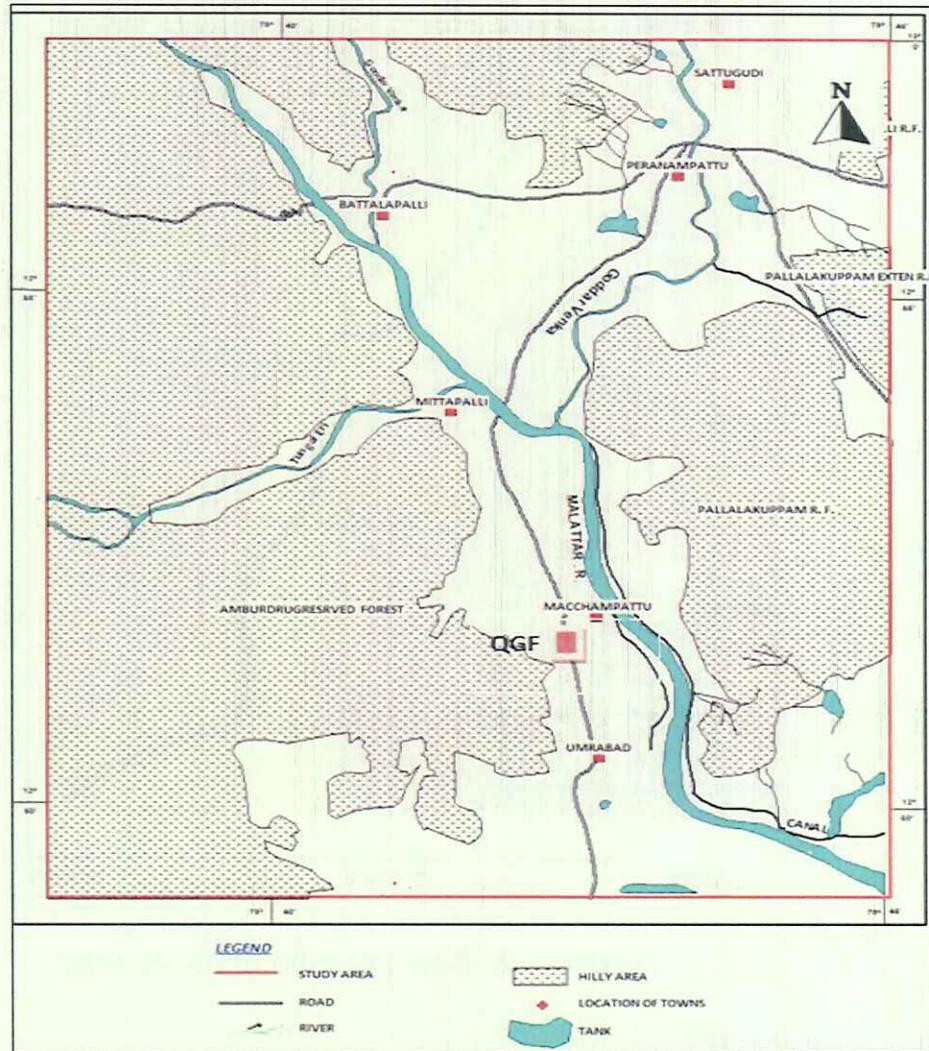


Figure - 1. Location map of study area.

c) Geology:

The study area is underlined by hard rock which is composed of granitic and granitic gneiss and overlain by River alluvium. Thick pile of unconsolidated, porous fluvial alluvium (about 30 – 40 m thick) occurs all along the Malattar River which is surrounded by granitic gneiss. The geological map of the study area is given in **Figure - 2**.

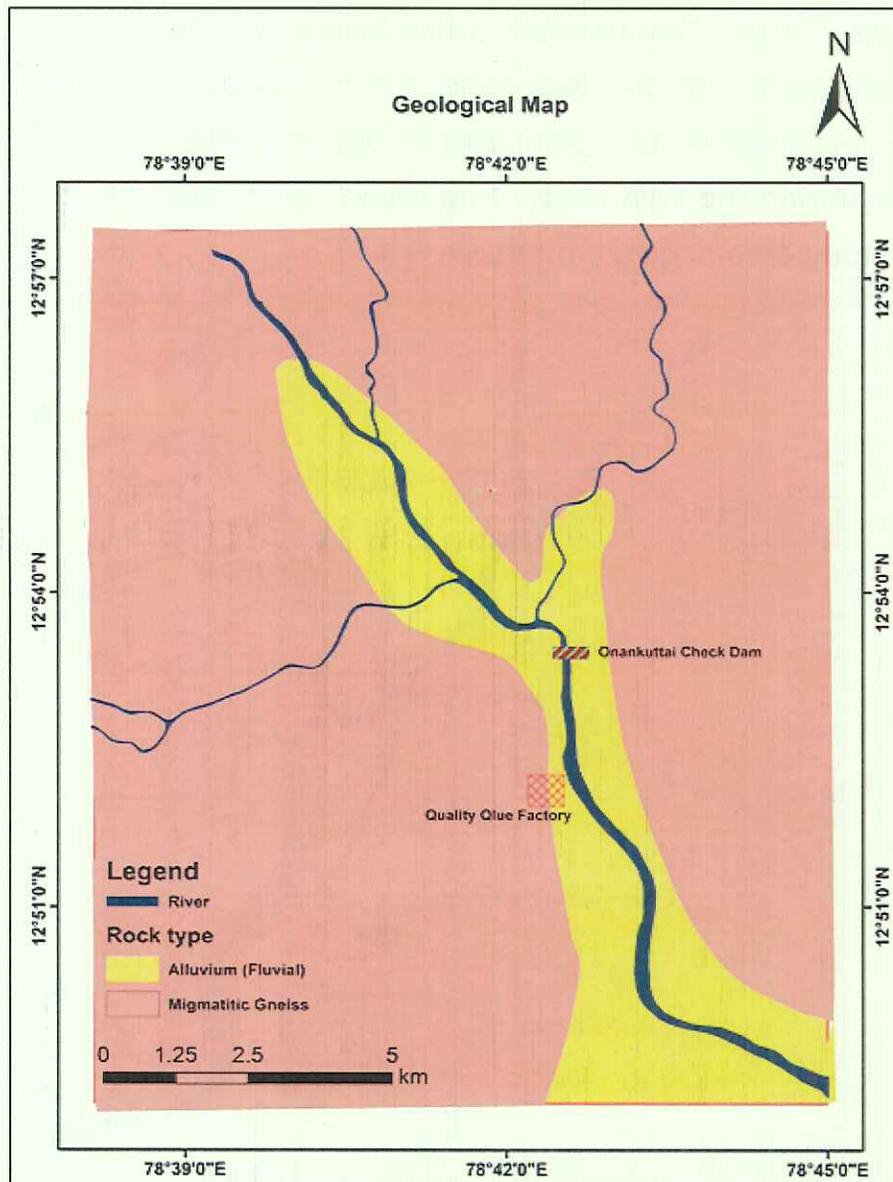


Figure - 2. Geology map of study area.

d) Hydrogeology:

In order to understand the groundwater conditions and groundwater movement in the study area, hydrogeological survey also carried out along with sampling. In the study area, groundwater extraction is being carried out and utilized for farming activity through dug wells and bore wells. Dug wells depth ranges between 8.2 to 30 m and bore wells ranges between 70 to 200m. The ground water levels of open dug wells were measured. Based on the measurements, depth to water table map is prepared to understand the groundwater flow direction. The depth to water table map is derived by subtracting the groundwater levels from the land surface topography elevation. The map depicts the general groundwater flow direction from North East to South West (NE-SW) and it is observed matching with Malattar River flow direction. Depth to water table map of the study area given in **Figure -3**.

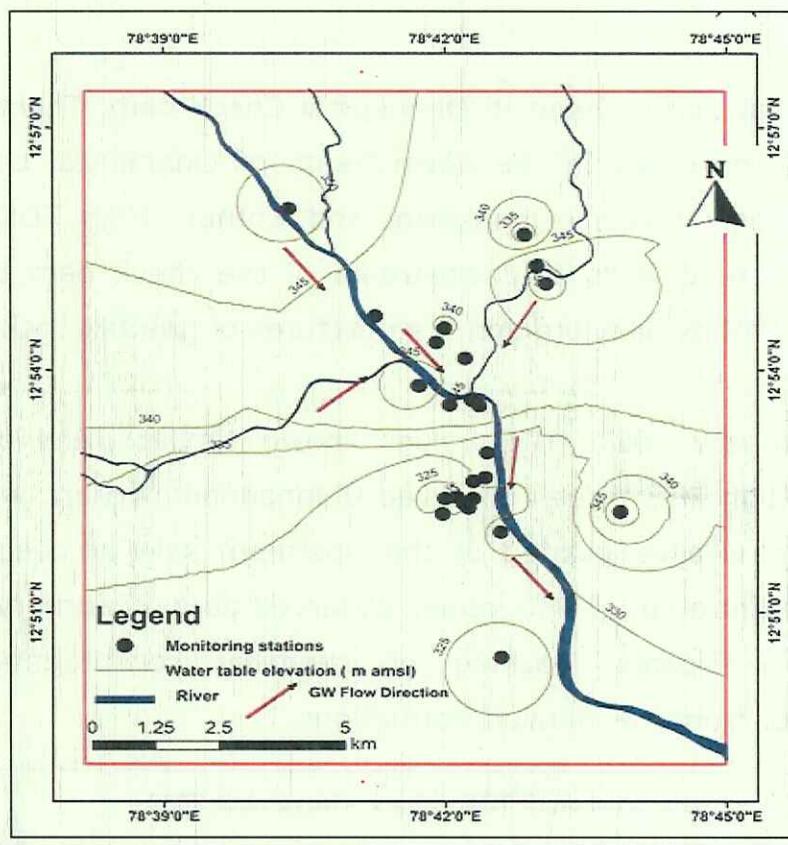


Figure - 3. Depth to water level map (November 2020)

e) Groundwater Quality:

Groundwater samples were collected in upstream and downstream of Malattar and Geddar Rivers by keeping in view area of M/s. Quality Glue Factory at Paloor village. TDS maps were prepared using ArcMap version 10.3 by Krigging interpolation method. The results are arrayed with following five categories considering the TDS values <2500mg/L, 2500 – 5000mg/L, 5000 -7500 mg/L, 7500 – 1000 mg/L & >10000 mg/L and presented in the below maps. The location of groundwater samples collected and TDS values during November 2020 and February 2021 are presented in Figure – 4 and Figure – 5 respectively. The analytical results of water samples collected during November 2020 and February 2021 is annexed as Annexure -I and Annexure – II respectively.

f) Discussion on the analytical results:

Analytical results indicate high values of TDS observed in both upstream and downstream side of Onanakuttai check dam. During November 2020, High TDS values are observed in Chinnadhamalcheruvu village and its surroundings, which are located in the upstream side of check dam. During the hydrogeological survey, the farmers reported that due to earlier discharge of waste water from tanneries and sewage from Pernambut Municipal area into Geddar River which joins with Malattar

River and got accumulated in Onankuttai Check dam. There was a high TDS values observed in the downstream of Onankuttai check dam in villages namely Paloor, Onankuttai and Kothur. High TDS values are observed in bore wells at downstream of the check dam by means of tapping of TDS by alluvium and first fractures of gneissic rocks.

During February 2021, TDS values shown similar trend of November 2020, i.e. high TDS values observed Chinnadhamalacheru village and its surrounding villages located at the upstream side of check dam. The Higher concentration of TDS values observed during February 2021 (after monsoon), indicates leaching of chemical constituents (ions) in groundwater from the alluvium formations.

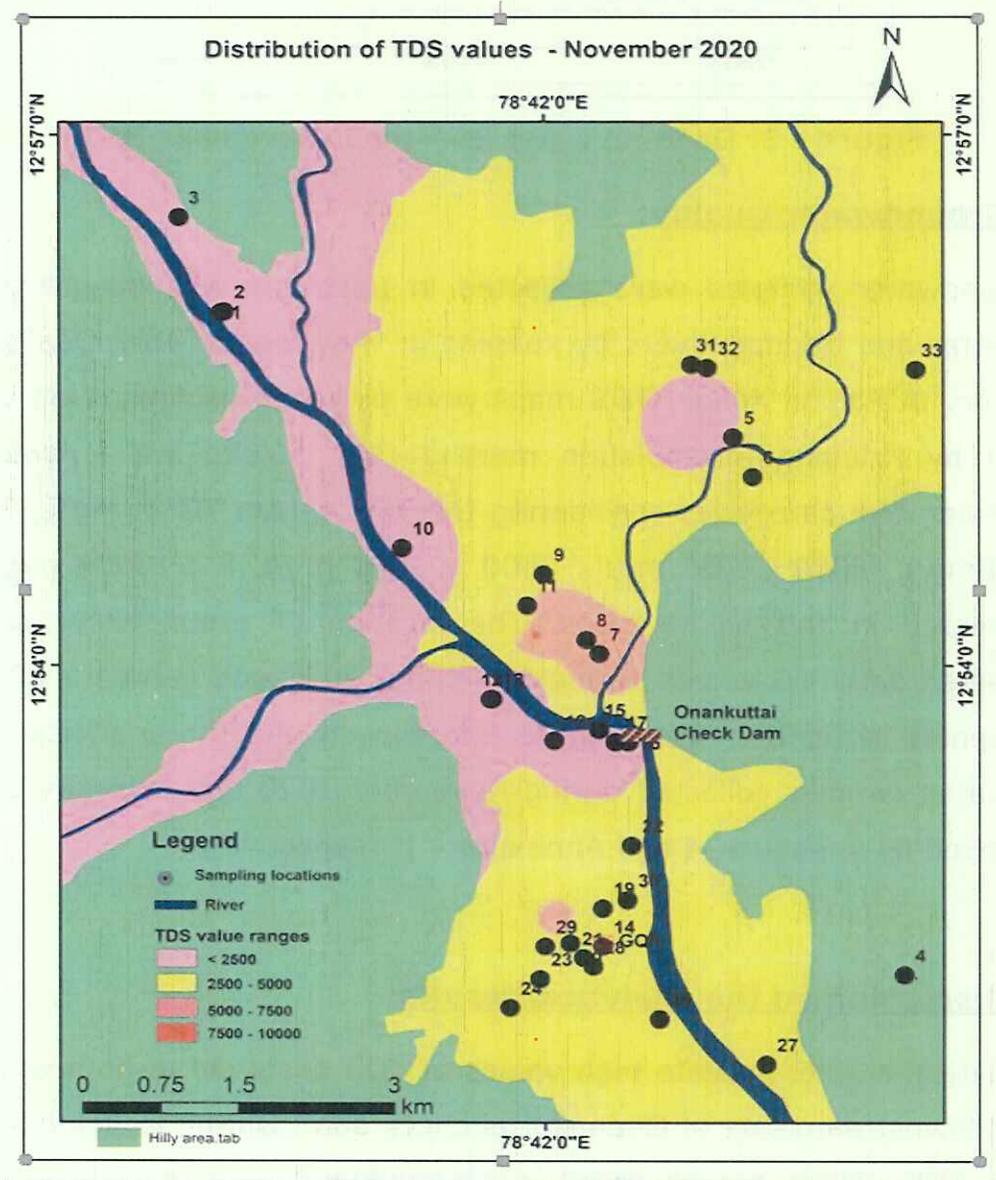


Figure - 4. Distribution TDS values during November 2020

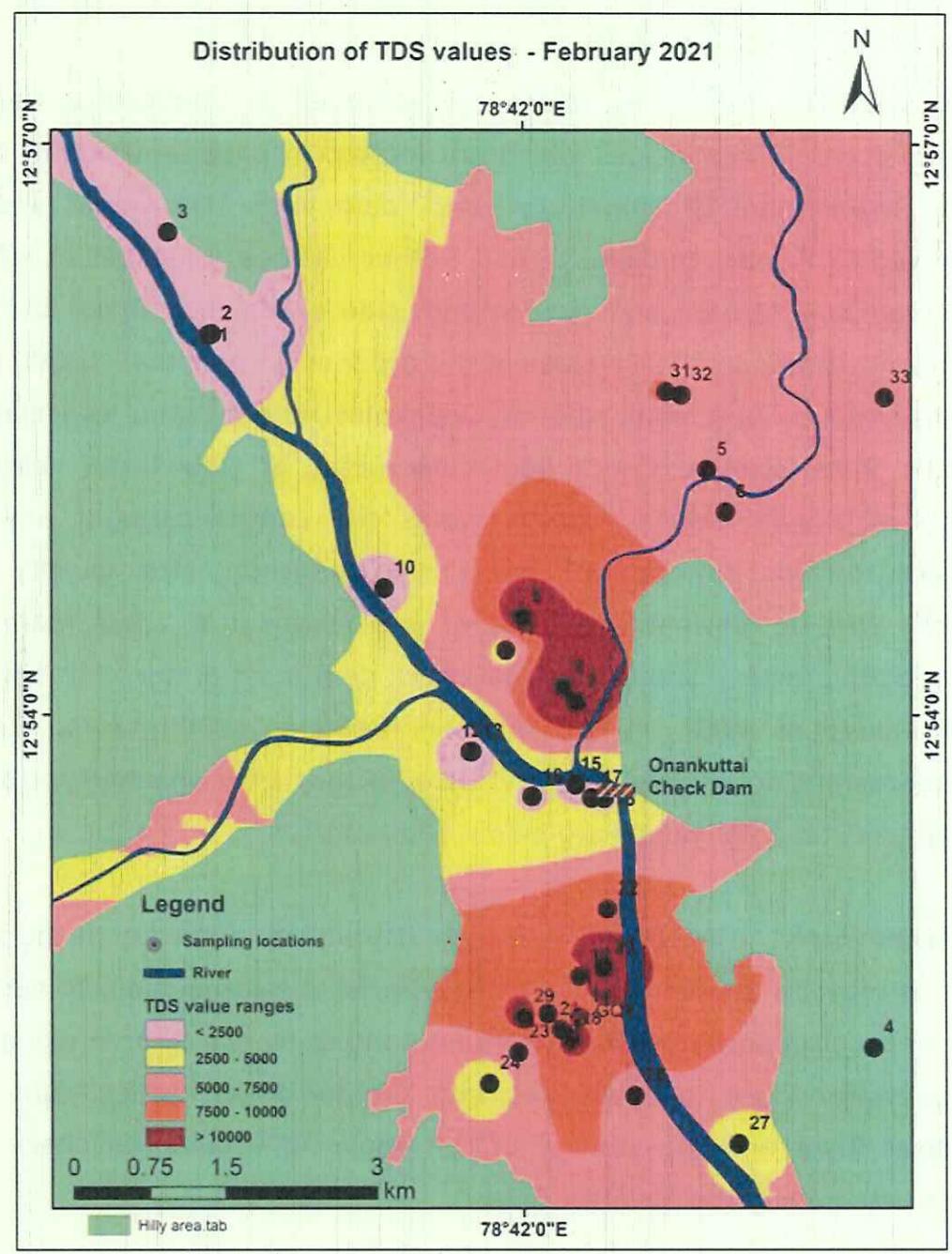


Figure - 5. Distribution TDS values during February 2021

g) Conclusions & Recommendations:

A detailed study was carried out to understand the presence of high TDS in and around the respondent unit M/s. Quality Glue Factory, Paloor village, Pernambut Block, Vellore District. The aquifers present are weathered Granitic Gneiss and Alluvium. Weathered Granitic Gneiss forms major aquifers which are developed by dug wells. A patch of thick pile of alluvium present in the study area, forms another potential aquifer. The Alluvium present in the study area is highly porous and has high values of hydraulic conductivity and transmissivity values.

Analytical results indicate high values of TDS observed in upstream and downstream side of Onanakuattai check dam. During November 2020 and

February 2021, high TDS values are observed in Chinnadhamalacheru and its surrounding villages which are located in upstream side of check dam. Downstream of Onankuttai check dam, high TDS values are also observed in Paloor, Onankuttai and Kothur villages. High values of TDS observed in upstream and downstream side of Malattar River and very high concentration of TDS values of the order of greater than 12000 mg/L is observed in upstream side of Onankuttai check dam, especially in Geddar River stretch. Check dam constructed at Onankuttai village at fringe of alluvial aquifer, which stores the contaminants if any and leaches towards downstream side during monsoon. M/s. Quality Glue factory falls in downstream side of the Onankuttai check dam and between the factory and Onnakuttai check dam most of the wells showing high values of TDS in the order of 8000 – 12000 mg/L. Further downstream side of M/s. Quality Glue factory near Machampattu and Umarabad, the TDS values are below 4000 mg/L.

From the study, it is inferred that high TDS values occurring in the study area is may be due to the combined effects of hydrogeological setup in that area, discharge of sewage from Pernambut Municipal area along with waste water from the tanneries into Geddar River, which joins with Malattar River and the storage of the above in Onankuttai check dam constructed along the Malattar River.

Further, the water quality in the downstream side of M/s. Quality Glue factory, in Machampattu and Umarabad vllages, the TDS values are below 4000 mg/L, which is very lesser than the Chinnadhamalacheruvu village and between the factory and Onnankuttai check dam areas. Hence, there is no significant rise in TDS values in the downstream side of M/s. Quality Glue Factory (i.e in Machampattu and Umarabad) and hence high TDS values in the study area may not be due to the respondent factory. At this juncture, it is suggested to have regular groundwater quality monitoring two times in a year, which may yield more factual information for mitigating this issue.

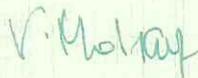
h) Environmental compensation to Pollutant:

In order to assess the environmental compensation, it is suggested that the Committee may persue the report, and as per the comments/views environmental compensation will be arrived based on the existing CGWA guidelines. (CGWA Gazette notification dated 23rd September 2020).

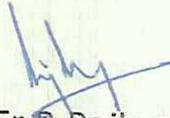
9. Recommendation of the Joint Committee :

In view of the above, the joint committee concludes the following,

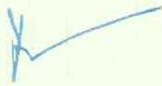
1. The Central Ground Water Board, in its report has stated that there is no significant rise in TDS values in the downstream side of M/s. Quality Glue Factory (i.e in Machampattu and Umarabad) and hence high TDS values in the study area **may not be due to the respondent factory**. At this juncture, it is suggested to have regular groundwater quality monitoring two times in a year, which may yield more factual information for mitigating this issue. The high TDS in the ground water in that area is not due to the operation of the unit M/s Quality Glue factory. Hence, the imposition of Environmental compensation may not arise.
2. The unit may be directed to provide Agitated thin film dryer instead of existing rotary drum dryer for efficient reject management system and shall not utilize the solar evaporation pan forthwith.
3. Since it is an existing unit, they shall obtain NOC for ground water withdrawal and pay necessary fees for consumption of groundwater as per CGWA Gazette notification dated 23rd September 2020.



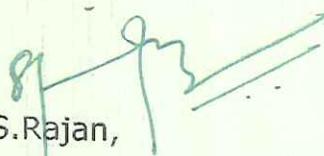
Er.V.Mohan,
Executive Engineer,
PWD,
Ground Water Division, Vellore



Er.R.Rajkumar
Scientist - D,
CPCB, Regional Directorate, Chennai



Dr. M. Panneer,
Scientist - B,
Central Ground Water Board,
SECR, Chennai.



Er.S.Rajan,
Joint Chief Environmental Engineer (M),
TNPCCB, Vellore

Annexure -I. Analytical results of water samples collected during November 2020

Sample No	Sampling location	Latitude	Longitude	pH	EC (uS/cm)	TDS (mg/L)	Total Hardness (mg/L)	Calcium (mg/L)	Magnesium (mg/L)	Bi-Carbonate (mg/L)	Chloride (mg/L)	Fluoride (mg/L)	Sulphate (mg/L)	Nitrate (mg/L)	Sodium (mg/L)	Potassium (mg/L)
1	Panagattur	12.9792	78.7192	7.6	1584	844	369	93	33	322	292	1.0	81	1.7	168	3.6
2	Battalappalli	12.9675	78.6789	7.38	1357	824	417	109	35	557	81	1.0	162	BDL	148	3.6
3	Koillappatti (Battalappalli)	12.9756	78.6681	7.44	1003	624	369	82	40	545	45	1.1	64	15.3	99	3.1
4	Chinnar River bank	12.9319	78.6700	7.54	1605	984	475	97	57	693	141	1.1	102	30.2	198	4.3
5	Pandaravadai	12.9219	78.7131	7.41	3300	1836	815	187	85	681	695	0.55	71	14.0	427	12.2
6	Om Kuppam	12.9178	78.7181	7.64	5580	3288	1436	381	118	570	1399	0.73	124	46.2	900	11.6
7	Chinn Dhamala Cheru CD DW	12.9000	78.7047	7.39	11510	6990	2813	583	330	471	3524	0.71	284	71.5	1855	8.2
8	Periyā Dhamala Cheru	12.9330	78.6980	7.4	5570	3336	1436	350	137	421	1691	1.0	174	26.2	715	6.9
9	Chinn Dhamala Cheru DW	12.9031	78.6992	7.34	12770	8270	3589	622	495	471	4228	0.81	293	94.6	2285	8.2
10	Chinn Dhamala Cheru (Main Road)	12.9039	78.6997	7.03	9990	5828	4462	1050	448	272	3373	0.49	126	65.9	605	4.3
11	Kothur	12.8738	78.7047	7.09	8160	4670	2716	622	283	545	2416	1.1	208	29.2	815	15.5
12	Masigam	12.9089	78.6881	7.66	698	416	200	41	24	312	44	0.94	55	2.3	88.1	2.5
13	Madhanapalli	12.9039	78.6981	7.43	5560	3012	1630	365	174	520	1289	0.95	40	27.7	840	4.3
14	Mittapalli	12.8969	78.6956	7.42	918	528	291	54	38	359	55	0.94	71	1.0	120	2.3
15	Sarangal	12.8967	78.6803	7.59	1277	800	437	97	47	582	76	0.61	93	37.3	153	3.6
16	Onankuttai Check dam	12.8978	78.6978	7.88	1146	716	340	82	33	396	176	1.0	68	2.5	146	5
17	Onankouttai	12.8978	78.6978	7.37	1800	930	281	51	38	334	302	1.3	73	BDL	287	5.6
18	Junction	12.8919	78.7044	7.18	1157	612	233	43	31	334	141	0.98	51	9.2	158	5
19	Balur village temple DW	12.8767	78.7053	7.52	8300	4690	2231	583	189	421	2467	0.66	242	49.7	900	8.9
20	Balur	12.8725	78.7022	7.48	5890	3428	1591	428	127	471	1490	0.77	160	49.7	930	5.6
21	Balur School DW	12.4225	78.7033	7.75	9130	5880	3201	544	448	433	2718	0.36	128	25.6	1700	8.9
22	Balur Mallattar River Bank	12.8736	78.7047	7.78	8270	4630	2231	350	330	446	2316	0.89	174	19.7	1200	9.6
23	Chinnar River bank	12.8820	78.6910	7.86	1483	792	301	54	40	347	242	0.95	61	3.2	202	7.6
24	Kothur South	12.8703	78.6994	7.63	4600	2740	1533	397	132	359	1198	0.59	77	25.6	715	8.2
25	Kothur West	12.8678	78.6969	7.12	4250	2620	1630	428	137	173	1097	0.77	71	22.7	750	11.6
26	Balur Main road	12.9650	78.7050	8.1	5290	3036	1028	241	104	384	1379	0.98	130	14.3	950	8.2
27	Machampattu DW	12.8760	78.7010	7.19	8890	5920	3686	739	448	471	2567	0.58	201	20.1	1700	8.2
28	Umarapet	12.8406	78.7100	7.44	4490	2808	1377	342	127	471	1027	0.59	95	74.7	890	7.6
29	Quality Glue Factory	12.8722	78.7031	7.38	6190	3688	1707	428	156	223	1732	0.24	22	9.7	1200	5.6

Annexure -II. Analytical results of water samples collected during February 2021

S.NO	Sample Code No	Sample Description	Latitude	Longitude	Point of collection/Owner	PH	Total Dissolved Solids (mg/l)	Total Hardness (mg/l)	Chloride (mg/l)	Sulphate (mg/l)
1	EN21020023.01	Sample ID: 1 Source: River	12.933	78.672	Bhatrapalli River	8.05	1350	337	131	27
2	EN21020023.02	Sample ID: 2 Source: BW	12.933	78.672	Mahavir BW	7.02	1770	446	91	86
3	EN21020023.03	Sample ID: 3 Source: BW	12.942	78.668	Koivilpatti CD	7.19	1350	966	43	47
4	EN21020023.04	Sample ID: 4 Source: DW	12.871	78.731	Thangapazham DW	6.87	1760	426	111	62
5	EN21020023.05	Sample ID: 5 Source: DW	12.922	78.716	Ramamoorthy	6.89	5140	990	886	33
6	EN21020023.06	Sample ID: 6 Source: DW	12.918	78.718	Ellammal	6.77	6335	1287	1299	96
7	EN21020023.07	Sample ID: 7 Source: DW	12.901	78.705	Rengansthan	6.8	13335	2574	3222	109
8	EN21020023.08	Sample ID: 8 Source: DW	12.902	78.704	Bhai	6.38	18600	3960	4279	375
9	EN21020023.09	Sample ID: 9 Source: DW	12.909	78.700	Ashrak Ahmed	6.42	12865	4653	3222	317
10	EN21020023.10	Sample ID: 10 Source: BW	12.911	78.688	Nandhan DW	7.41	1490	257	65	36
11	EN21020023.11	Sample ID: 11 Source: DW	12.906	78.698	Ganpath	6.82	3695	891	534	80
12	EN21020023.12	Sample ID: 12 Source: DW	12.897	78.695	Kamal Basha	6.97	1155	248	60	36
13	EN21020023.13	Sample ID: 13 Source: DW	12.897	78.695	Rani amma	7.14	1740	436	86	207
14	EN21020023.14	Sample ID: 14 Source: BW	12.874	78.705	Markandayan	6.4	10070	3168	2265	204
15	EN21020023.15	Sample ID: 15 Source: DW	12.894	78.705	Gulzar	6.79	1395	257	121	27
16	EN21020023.16	Sample ID: 16 Source: River	12.893	78.707	CD - Onankuttal	8.24	2070	366	227	38
17	EN21020023.17	Sample ID: 17 Source: DW	12.893	78.706	Rangasthan	7.11	2455	406	362	40
18	EN21020023.18	Sample ID: 18 Source: DW	12.893	78.701	Velu Agri land	6.76	1955	396	247	29
19	EN21020023.19	Sample ID: 19 Source: DW	12.877	78.705	Devraj	6.61	9610	1505	1963	184
20	EN21020023.20	Sample ID: 20 Source: DW	12.874	78.702	Dhakshnamoorthy	6.64	8120	1861	1510	56
21	EN21020023.21	Sample ID: 21 Source: BW	12.873	78.703	Quality Qlue Factory	6.58	8040	1861	1762	75
22	EN21020023.22	Sample ID: 22 Source: DW	12.883	78.708	Senthil	7.04	9765	1505	1772	160
23	EN21020023.23	Sample ID: 23 Source: DW	12.871	78.700	Mohan Advocate	7.02	5300	1297	518	120
24	EN21020023.24	Sample ID: 24 Source: BW	12.868	78.697	Quality Qlue Factory Farm land	7.18	1895	426	76	33
25	EN21020023.25	Sample ID: 25 Source: DW	12.867	78.710	Babu	6.98	6032	960	926	29
26	EN21020023.26	Sample ID: 26 Source: DW	12.841	78.710	Umarabad Hospital	7.55	3100	673	458	29
27	EN21020023.27	Sample ID: 27 Source: DW	12.263	78.719	Moorthy	7.27	3955	703	584	53
28	EN21020023.28	Sample ID: 28 Source: DW	12.872	78.704	Dhananchelian	6.52	11855	2930	2794	173
29	EN21020023.29	Sample ID: 29 Source: DW	12.874	78.700	Baskar	6.49	12075	2990	3272	186
30	EN21020023.30	Sample ID: 30 Source: DW	12.878	78.707	Onankuttal - Dhakshnamoorthy	6.65	12715	2090	3071	260
31	EN21020023.31	Sample ID: PSW1 Source: Lake	12.928	78.713	Pernampet (W) Lake	7.64	7800	673	1399	87
32	EN21020023.32	Sample ID: PGW1 Source: BW	12.928	78.714	Pernampet Municipal Corp Reside	6.96	6540	1247	987	126
33	EN21020023.33	Sample ID: PGW2 Source: DW	12.928	78.732	Yerikuutal	6.94	5015	1346	906	184

gum / S.F. dt /



Quality Glue Factory

An ISO 9001 : 2008 Company



PLACE: BALUR

DATE: 08.04.2021

TO,

The Tamil Nadu Pollution Control Board
Tamil Nadu
Chennai.

Respected Sir,

Sub: Ground Water Clearance (NOC) Rejection – Reg

Ref: Lr.No. OT9 / DD (G) / AG-VI/Fresh NOC/2020 dt: 25.09.2020.

With reference to the above, we have applied and submitted the application on 23.09.2020 to the Ground Water Board for grant of No Objection Certificate. For this we have received a letter stating that the NOC (No Objection Certificate) cannot be issue, the application is rejected and return for the following reason, due to the industry is located in Over Exploited Area. As per the G.O. (Ms). No.161 Public Works Department dt: 23.10.2019.

Thanks and Regards

For Quality Glue Factory

(S. Venkata Ramanna)
Proprietor.



S.F. 254 / 1B, Balur Village Kothur Post, Pernambut Taluk, Vellore District:- 635 808.

Phone : +91 4171 258432, 258511. Tele Fax : +91 4171 258226

email : qualityglues@yahoo.com, qualitysglue@gmail.com

GOVERNMENT OF TAMILNADU
WATER RESOURCES DEPARTMENT
PUBLIC WORKS DEPARTMENT

From
Er.S.Prabakaran,B.E.,
Chief Engineer, WRD,
State Ground & Surface Water
Resources Data Centre
Public Works Department
Tharamani, Chennai 600 113.
Phone : 91-44-22542223 (Direct)
91-44-22541526/27(Board)
Email: cegwchennai@gmail.com
Web site: www.groundwatertnpwd.org

To
M/s. Quality Glue Factory,
Baloor Village,
Kothur Post (Omerabad -Via)
Permmambut Taluk,
Vellore District -6325 808

Lr. No. OT9 / DD (G) / AG-VI / Fresh NOC /2020 dt: 25 .09.2020

Sir,

Sub: **M/s. Quality Glue Factory - Baloor Village, Pernambut Taluk, Pernambut Firka, Over Exploited category, Vellore District Ground Water Clearance application -Rejection-intimation-Regarding.**

Ref: 1. G.O (Ms) .No 142 Public Works Department dt: 23.07.2014.
2. G.O (Ms) .No 161 Public Works Department dt: 23.10.2019.
3. The Firm NOC application dated: 23.09.2020

With reference to the 3rd cited, your application has been received for grant of No Objection Certificate for extraction of groundwater. As per the G.O (Ms). No 142 Public Works Department dt: 23.07.2014, drawal and transportation of groundwater for water based industries located in Over Exploited and Critical firkas are comes under non permissible area.

The site referred in your application falls in Over Exploited firka as per G.O (Ms). No 161 Public Works Department dt: 23.10.2019.

Hence, your application can't be considered and returned the same. For further information, please visit www.groundwatertnpwd.org.

Encl: 1. Original NOC Application -1 No

Sd/- Er.S.Prabakaran /25.09.2020.
Chief Engineer, SG&SWRDC,
PWD, Tharamani, Chennai-113

ke
25/9/20
For Chief Engineer, SG&SWRDC,
PWD, Tharamani, Chennai-113

**BEFORE THE NATIONAL GREEN
TRIBUNAL SOUTHERN ZONE AT
CHENNAI.**

Original Application No.68 of 2016

Mr. P.S. Ramulu

...Applicant

Vs

**The State of Tamil Nadu ,
Chennai & others**

...Respondents

**JOINT COMMITTEE REPORT AS
PER THE HON'BLE NATIONAL
GREEN TRIBUNAL (SZ) ORDER
DATED 23.02.2021 IN O.A.NO.68 OF
2016**

**Advocate for Respondent No.TNPCB
Thiru.Kasi Rajan,
Advocate, Chennai.**

Date:03.05.2021.

Date of hearing on: 15.06.2020

